

DIVISION BENCH

ITEM NO. 101

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

RST. A 2/ALD/2022
CP (IB) No.20/ALD/2018

CORAM:

1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th APRIL, 2022,
2:30 PM

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S KUNJ FORGINGS PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. O. P. Mishra, Adv. : For the Financial Creditor in main CP
Sh. Abhishek Tripathi, Adv. : For the Corporate Debtor in main CP
Sh. Sudhanshu Kumar, Adv. : For the applicant in RST. A 2/ALD/2022
Sh. Ashok Kumar Gupta, : RP in person

ORDER

Ld. Counsel for the Punjab National Bank/Financial Creditor present. Ld. Counsel for the Corporate Debtor present.

Ld. Counsel for the financial creditor reports one time settlement has been approved by the Bank.

Recording these submissions, **CP (IB) No. 20/ALD/2018** is dismissed as withdrawn. Consequently, **RST No. 2/ALD/2022** shall stand closed.

Virendra
Kumar Gupta

Virendra Kumar Gupta
Member (Technical)

Digitally signed by Virendra Kumar Gupta
DN: cn=Virendra Kumar Gupta, o=NATIONAL COMPANY LAW TRIBUNAL,
2.5.4.20=4292901164649527087097404111643054171481
033637021704649527087097404111643054171481
personalEmail=VIRENDRA.KUMAR.GUPTA@NCLT.INDIA.GOV.IN,
serialNumber=821782332701CF70192050F4888810DF
701823332701CF70192050F4888810DF, cn=Virendra Kumar
Gupta
Date: 2022.04.28 14:02:46 +05'30'

— Sd —

Rajasekhar V.K.
Member (Judicial)

Kumud Narayan
(PS)